

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/146/2016
NAME OF THE PETITIONER(S) : Nirej V. Paul & another
NAME OF THE RESPONDENT(S) : The Canning Industries Cochin Limited & 15 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Gowthan Kumar
Athiban Vijay A/K

Counsel for
Petitioner

Athiban

ORDER

Counsel for petitioner present. Counsel for respondent called but was absent. Counsel for petitioner submitted that he received information from the counsel for respondent that he is not in a position to appear before this Tribunal today due to other preoccupations and prayed for time for making submissions. Time is enlarged at request. Put up on 21.12.2017.

sd-
S Vijayaraghavan
Member (Technical)

sd-
K Anantha Padmanabha Swamy
Member (Judicial)